

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CA 22/2017 in T.C.P. 95/2015

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

v/s.

Celadon Real Estate Advisors Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 1956

ORDER

For the Counsel have agreed that their parties will present in person before
this Bench on 26.03.2018, list this matter for hearing on 26.03.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)